

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

UNSTARRED QUESTION NO. 176

ANSWERED ON 25.11.2024

Sexual Harassment against women at SAI

176. SHRI S. VENKATESAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the number of Sports Academies, Regional Centres, National Centres of excellence, Sports training centres and other bodies under Sports Authority of India (SAI) and the details of the number of them are having Internal Complaint Committee (ICC) against Sexual harassment against women at work places, category-wise;

(b) the details of the institutions/centres not having ICCs against Sexual harassment against women at work places;

(c) whether all ICCs are having outside members also, if so, the details thereof institutions/centres not having such member; and

(d) the number of complaints received and disposed by the above institutions/centres during the last five years, year-wise?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (c): SAI Head Office and all its 12 Regional Centres have established Internal Complaints Committees (ICC) which ensures that all employees/athletes at these locations have access to a

mechanism for addressing complaints related to sexual harassment. These ICC also cater the issues related to sub-centres like National Centres of excellence (NCOEs), SAI Training Centres (STCs), Extension Centres, etc. falling under the jurisdiction of respective Regional Centres. Further, all the ICC have a member from outside.

(d) The details of complaints received and disposed during last five years are as under:

Year	No. of Complaints Received	No. of Complaints Disposed Of
2020	01	01
2021	04	04
2022	06	05
2023	06	05
2024 (as on date)	05	03
